

ITEM NO.20

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 297/2020

RAJENDRA SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 13-03-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Yogesh Sharma, Adv.
Ms. Priyanka Tyagi, Adv.
Mr. Surya Kant, AOR

For Respondent(s)

Mr. Ajayveer Singh, Adv.
Mr. Uday Ram Bokadia, Adv.
Ms. Divya Garg, Adv.
Mr. Shubham Singh, Adv.
Ms. Nishtha Chaturvedi, Adv.
Mr. Atit Jain, Adv.
Mr. Sonal Jain, AOR

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Service is complete on the respondent.

Records have already been received.

Four weeks time, is granted to the parties, to file the additional documents.

Thereafter, list the matter before the Hon'ble Court, as per rules.

PAVANESH D.
Registrar

MG